

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.834/2018

NEW DELHI THIS THE 10TH DAY OF AUGUST, 2018

HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Sumaiya Ahluwalia, aged about 31 years,
(Group 'B'),
D/o Sh. Rajnish Ahluwalia,
R/o CC-56D, Shalimar Bagh,
Delhi-110088.

(Candidate to the post of Public Prosecutor in Ministry of Corporate Affairs).

...Applicant

(By advocate: Mr. Ajesh Luthra)

VERSUS

1. Union of India
Through its Secretary,
Ministry of Corporate Affairs,
Shastri Bhawan, 5th Floor,
'A' Wing, Dr. R.P. Road,
New Delhi.

2. Union Public Service Commission
Through its Secretary,
Dholpur House, Shahjahan Road,
New Delhi-110069.

3. Sh. Hari Kishan (Roll No.75)
S/o Not known
R/o Not known. ...Respondents

(Service of respondent No.3 to be effected through respondent no.2)

(By advocate: Mr. R.V. Sinha)

:ORDER (ORAL):

The counsel for the applicant and the respondents are present.

2. The counsel for the applicant mentioned that the required relief has already been granted by the respondents. OA is disposed of with the observation that if there is any prayer not granted, he may come up in the fresh OA.

**(PRADEEP KUMAR)
MEMBER (A)**

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